GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO.2746 TO BE ANSWERED ON 25TH MARCH, 2025

FOOD GRAIN ALLOCATION UNDER THE PDS

2746 DR. SASMIT PATRA: SHRI NIRANJAN BISHI:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

(a) the details of food grain allocation under the Public Distribution System (PDS) for the last three years, State-wise;

(b) whether Government has plans to increase food grain allocation to States under PDS, and if so, the details thereof;

(c) the amount sanctioned, allocated, and utilized in Odisha under PDS during the last three years;

(d) the grains included in PDS, and whether Government is promoting millets under PDS;

(e) the targets and achievements under the PDS scheme; and

(f) whether the Food Corporation of India has undertaken reforms in the storage sector and if so, the details thereof?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): Statement showing State-wise allocation of food grains (Wheat and Rice) under National Food Security Act (NFSA) and Tide Over for the last three years is placed at Annexure-I.

(b): States/UTs are being allocated around 46.244 LMT of food grains per month (approx. 554.93 LMT per annum). At present, against the coverage limit of 81.35 crore beneficiaries, State Governments have identified 80.56 crore beneficiaries. Addition and deletion of beneficiaries by the States/UTs as per requirement, is a continuous process. On identification of remaining beneficiaries, allocation of food grains is routinely revised.

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(c): Department of Food and Public Distribution (DFPD) releases food subsidy based on the quarterly food subsidy claims submitted by State Government for the distribution of food grains under various Central Government Schemes. Further, DFPD also provides assistance to States/UTs in meeting the expenditure incurred by them on transportation of food grains within the State, its handling and Fair Price Shops (FPS) dealers' margin as per norms devised for this purpose. Details of funds released to Odisha in the last three years is as below:

(Fig. in Crore)

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Sr. No.	Year	Food Subsidy	Funds released for intra- state movement of foodgrains and FPS dealers' margin.	Total
1	2022-23	7600.05	110.86	7710.91
2	2023-24	14473.68	872.57	15346.25
	2024-25		47.32	6826.62
3	(upto 17.03.2025)	6779.30		к.

(d) and (e): In addition to Wheat and Rice, Millets are also part of PDS. The allocation of approved quantity of millets for distribution under PDS is made by DFPD in lieu of equal quantity of wheat/rice. The millets are being given free of cost under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) from 1st January 2023 onwards. DFPD and field offices of Food Corporation of India (FCI) and Central Warehousing Corporation (CWC) have organized millets awareness programme/ competition/ seminars etc. An advisory has been issued to all the States/UTs to procure millets and distribute to NFSA beneficiaries as per local consumption preferences and as per guidelines issued by the Central Government from time to time.

(e): As part of the technology driven Public Distribution System (PDS) reforms, ration cards/beneficiaries database have been completely digitized in all States/UTs. Transparency portal and online grievance redressal facility/Toll-free number have been implemented in all States/UTs. Online allocation has been implemented in all States/UTs (except UTs of Chandigarh and Puducherry which have adopted DBT Cash Transfer scheme) and supply chain has been computerized in 31 States/UTs. Further, nearly 5.41 Lakh out of total 5.43 Lakh Fair Price Shops (FPSs) in the country have been automated by installing ePoS devices for the distribution of foodgrains in a transparent manner (electronically) through biometric/ Aadhaar authentication of beneficiaries.

(f): Initiatives undertaken to reform storage sector in Food Corporation of India (FCI) are as below:-

- 1. Construction of SILOs under Public Private Partnership (PPP) Mode.
- 2. Third party assessment of warehouses by FCI from Quality Council of India.
- 3. Mechanization of Warehouse operations.
- 4. Warehousing Development Regulatory Authority (WDRA) Certification of FCI godowns.
- 5. Computerization of depot operations.
- 6. Monitoring of Depot Efficiency.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2746 FOR ANSWER ON 25.03.2025 IN THE RAJYA SABHA

(in thousand tons)

SL. NO	STATES/UTs	2022-23		2023-24		2024-25	
		NFSA	Tide over	NFSA	Tide Over	NFSA	Tide Over
1	Andhra Pradesh	1849.78	22.07	1849.78	22.07	1849.776	22.068
2	Arunachal Pradesh	57.33	31.66	57.33	31.66	57.335	31.661
3	Assam	1628.93	66.20	1628.93	66.20	1631.749	63.381
4	Bihar	5527.10	0.00	5527.10	0.00	5527.100	0.000
5	Chhatisgarh	1384.06	0.00	1384.06	0.00	1384.056	0.000
6	Delhi	448.69	0.00	448.78	0.00	448.803	0.000
7	Goa	34.40	24.65	34.40	24.65	34.398	24.647
8	Gujarat	2185.38	0.00	2211.23	0.00	2263.346	0.000
9	Haryana	795.00	0.00	795.00	0.00	795.000	0.000
10	Himachal Pradesh	202.29	305.73	202.29	305.73	206.347	301.671
11	Jharkhand	1743.73	0.00	1751.02	0.00	1751.993	0.000
12	Karnataka	2608.84	0.00	2608.84	0.00	2608.836	0.000
13	Kerala	1025.52	399.53	1025.52	399.53	1025.519	399.530
14	Madhya Pradesh	3259.68	0.00	3436.08	0.00	3493.795	0.000
15	Maharashtra	4605.19	0.00	4605.19	0.00	4605.188	0.000
16	Manipur	136.17	0.00	136.29	0.00	138.037	0.000
17	Meghalaya	140.73	35.57	140.73	35.57	140.733	35.565
18	Mizoram	45.94	19.82	47.54	18.22	48.720	17.038
19	Nagaland	91.59	46.47	91.59	46.47	91.585	46.473
20	Odisha	2249.71	0.00	2251.62	0.00	2253.205	0.000
21	Punjab	870.12	0.00	870.12	0.00	870.120	0.000
22	Rajasthan	2770.58	0.00	2770.58	0.00	2770.584	0.000
23	Sikkim	26.37	17.95	26.37	17.95	26.374	17.951
			1118.0				
24	Tamil Nadu	2559.71	5	2569.53	1108.22	2572.807	1104.945
25	Telangana	1296.05	41.95	1296.05	41.95	1291.814	45.276
26	Tripura	163.64	107.59	164.34	106.89	164.585	106.646
27	Uttrakhand	401.46	101.53	401.46	101.53	401.458	101.532
28	Uttar Pradesh	9878.53	0.00	9935.48	0.00	9950.393	0.000
29	West Bengal	3970.62	0.00	3970.62	0.00	3970.620	0.000

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35 36	Lakshadweep Puducherry	1.52	3.10	1.52	3.10	1.522	3.098
34	Ladakh	9.44	6.98	9.44	6.98	9.444	6.983
33	Jammu & Kashmir	468.80	265.86	468.80	265.86	468.797	265.857
32	Daman& DIU	15.16	0.00	15.13	0.00	15.128	0.000
	D&N Haveli						
31	Chandigarh	0.00	0.00	0.00	0.00	0.000	0.000
30	A&N Islands	4.37	25.18	4.37	25.18	4.374	25.184
